

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 186 OF 2025**

IN THE MATTER OF:

Sh. Naresh Kumar

....PETITIONER

VERSUS

Government of NCT of Delhi & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 13.05.2025)

Sh. Naresh Kumar

....PETITIONER

VERSUS

- 1. Government of NCT of Delhi**
Through Principal Secretary, Department of Environment,
Government of NCT of Delhi,
Environment Department 6th Level, C-Wing, IP Estate,
Delhi Secretariat, Delhi - 110002
Email: singh.anilkr@nic.in / ssenv@delhi.gov.in **(RESPONDENT NO.1)**
- 2. Central Ground Water Authority**
Through its Member Secretary,
18/11, Jamnagar House, Man Singh Road,
New Delhi- 110011.
Email: cgwa@nic.in **(RESPONDENT NO.2)**
- 3. Delhi Jal Board**
Through its Chief Executive Officer (CEO)
Room No. 212, Varunalaya, Phase-11, Karol Bagh,
New Delhi-110005
Email: ceodelhi.djb@nic.in **(RESPONDENT NO.3)**
- 4. District Magistrate (Central), Delhi**
14, Darya Ganj, District, New Delhi, Delhi 110002
Email: dccentral@nic.in **(RESPONDENT NO.4)**
- 5. Delhi Pollution Control Committee**
Through its Member Secretary,
5th Floor, ISBT Building, Kashmere Gate, Delhi-110006
Email: ms.dpcc@nic.in **(RESPONDENT NO.5)**
- 6. Commissioner, Municipal Corporation of Delhi**
Through Commissioner Civic Centre, Minto Road,
New Delhi – 100002
Email- commissioner@mcd.nic.in **(RESPONDENT NO.6)**
- 7. Mr. Hemant alias Bittu**
(Project Proponent)
Resident of 1186, Doriwalan Near Sidhipura Police Chowki,
Manakpura, Delhi 110005 **(RESPONDENT NO.7)**